

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

16/147/2016

**PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2018**

**In the matter of: M/s. Cinepolis India Pvt. Ltd. (220, 159, 210 & 166)**

**SECTION OF THE COMPANIES ACT: 621A**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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<b>Present:</b>		Mr. Vishwas Advocate for the Petitioner		
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**ORDER**

Renotify this case on 7<sup>th</sup> June, 2018.



**(Ina Malhotra)  
Member (J)**